NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 101(ND)/2016 CA NO.

CORAM:

PRESENT: GEHEF JUSTICE M.M KOMAR

Hon'ble Member (J)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2016

NAME OF THE COMPANY:

Sonai Kumar Punn

V/s.

M/s. Planit Travglobal Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.N	O. NAME DE	SIGNATION	REPRESENTATION	SIGNATURE
(.	HARLEEN WAVE	Adv	Peh'honer	Hlam
2.	RAU. KAPOOR	Adv.	Respondent	Ru
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4.	AMIT MATKUR			Aux helt
5.	SHATLENDLA MA	imme sou	R-W	du-

ORDER

Learned Counsel for the Petitioners requested for some time to file Rejoinder. The needful shall be done within two weeks with a copy in advance to the counsel opposite. Meanwhile reply if any be filed by

Me

Respondent 5,8, 12 and 13 with a copy in advance to the Counsel for the Petitioner within two weeks .

List for further consideration on 3rd October 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

(A.K. Arora) 14.9.2016